

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

**Item No. 308
(IB)-3048(ND)2019**

IN THE MATTER OF:

M/s. Kashmir Motor & General Finance Pvt. Ltd. Applicant/Petitioner

Versus

M/s. Vipul Ltd.

...Respondent

SECTION: 7 Of IBC, 2016

Order Delivered on 23.11.2020

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**


**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Nikhil Jain, Advocate for Respondent
Mr. Sandeep Bajaj with Devansh Jain and
Aditi Gupta for Financial creditors

ORDER

Due to paucity of time, renotify this case on 6th January, 2021.


(T.S. Singh)
Court Officer